

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2013

CORAM:

Present:

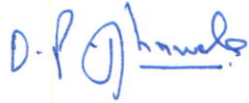
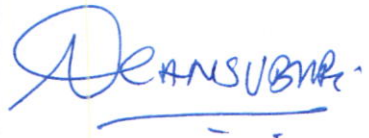
SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Mr. Prabhat R. Jhunjhunwala
V/s.
M/s. Unicom Skytech Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	D. P. Jhunjhunwala	Director Respondent No. 1	
2.	Aniket Ransubhe i/p Ajay Basuttan	Advocate Petitioner	

COMMON ORDER

T.C.P. No. 44/397-398/CLB/MB/MAH/2013

T.C.P. No.113/397-398/CLB/MB/MAH/2009

1. The Learned Representatives of both the sides are present.
2. By consent seeking adjournment. Adjourned to **26.02.2018** at 2.30 PM.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.01.2018.

aah

Sd/-

M.K. Shrawat
Member (Judicial)